

of the plant has been tentatively estimated at Rs. 2.5 crores, but firm figures of cost and other details would be known only after the tenders for the plant received by the Company have been scrutinised and accepted.

Oil Pipelines

1098. Shri D. C. Sharma: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether any progress has been made in setting up of oil pipelines under the agreement between the Oil and Natural Gas Commission and the ENI of Italy; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Hamayun Kabir): (a) and (b): The construction of 5 Oil/Gas Pipelines in the Gujarat area has been entrusted by the Oil and Natural Gas Commission to the ENI of Italy. The work on the Cambay-Dhuwaran Gas line has started on 1st October, 1963. All the Pipelines are expected to be completed by 31st December, 1964.

Industrial Management Pool

1099. { **Shri P. R. Chakraverti:**
Shri P. C. Borooah:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether certain basic improvements in the policy of recruitment for officers in the Industrial Management Pool are being considered by Government; and

(b) if so, the broad features thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The working of the Industrial Management Pool is being reviewed at present. No conclusions have yet been arrived at.

Bhaktavatsalam Committee on Women's Education

1100. Shri G. Mohanty: Will the Minister of **Education** be pleased to state:

(a) whether the Bhaktavatsalam Committee on Women's Education which visited Orissa in October last has submitted its report; and

(b) if so, whether a copy of the report will be laid on the Table?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir. The Committee will visit some of the other States before submitting its report to the National Council for Women's Education.

(b) Does not arise.

Insurance Premium from Provident Fund

1101. { **Shri Chattar Singh:**
Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri D. C. Sharma:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that Union Ministry has asked the educational institutions in the country to allow their employees to take their insurance policies out of their provident fund;

(b) if so, how far the suggestion has been accepted by the educational institutions; and

(c) whether the views of the employees were taken into consideration before taking the decision?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) and (c). Do not arise.